

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6182  
ANSWERED ON:06.05.2005  
RECOMMENDATIONS OF NCAER  
Aaron Rashid Shri J.M.

**Will the Minister of POWER be pleased to state:**

(a) whether the National Council of Applied Economic Research (NCAER) has submitted a report to the Central Electricity Regulatory Commission, containing suggestions and ways and means for enabling power consumers to select power distribution company of their choice and also to generate more competition among power suppliers;

(b) if so, salient features of the report; and

(c) whether as per the recommendations of NCAER the ordinary households consuming less than 1 MW will also be given choice to select their power supplier?

**Answer**

THE MINISTER OF POWER( SHRI P.M. SAYEED )

(a) to (c): The Central Electricity Regulatory Commission (CERC) had commissioned the National Council of Applied Economic Research (NCAER) for preparation of a Consultation Paper on 'Introducing competition in generation of Electricity' in the month of May, 2004. NCAER has submitted a draft paper on the subject to the CERC.

The draft report of NCAER deals with the issue of choice to select power supplier by consumers. It also refers to sub-section (2) of Section 42 of the Electricity Act, 2003 which provides for open access to distribution networks to all consumers of 1 MW and above within a limit of 5 years.